

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-540(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018.

NAME OF THE COMPANY: M/s. Rakesh Mehra V/s. M/s. Saha Infratech
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

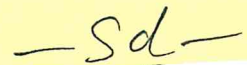
None

ORDER

An application filed by the IRP seeking certain prayers. None is represented by IRP and matter is adjourned to 13th September, 2018 for further consideration.



(Deepa Krishan)
Member(T)



(Dr. Deepti Mukesh)
Member(J)